

## Form 83

## Reporting of loan agreement details under Foreign Exchange Management Act, 1999

(for all categories and any amount of ECB)

## Instructions:

1. The borrower is required to submit completed Form 83, in duplicate, certified by the Company Secretary (CS) or Chartered Accountant (CA) to the designated Authorised Dealer (AD). One copy is to be forwarded by the designated AD to the Director, Balance of Payments Statistics Division, Department of Statistics and Information System (DSIM), Reserve Bank of India, Bandra-Kurla Complex, Mumbai – 400 051 within 7 days from the date of signing loan agreement between borrower and lender for allotment of loan registration number.
2. Do not leave any column blank. Furnish complete particulars against each item. Where any particular item is not applicable write "N.A." against it.
3. All dates should be in format YYYY/MM/DD, such as 2004/01/21 for January 21, 2004.
4. Before forwarding Form 83 to the Reserve Bank, the Authorised Dealer must scrutinise all the related original documents and ensure that the form is complete in all respects and in order.
5. If space is not sufficient for giving full information/particulars against any item, a separate sheet may be attached to the form and serially numbered as Annex.
6. Firms/companies obtaining sub-loans through DFIs/FIs/banks/NBFCs etc. should not complete this form but approach the concerned financial institution directly for reporting.

FOR RBI (DESACS) Use only				Loan_key:											
CS-DRMS Team				Received on				Action Taken on				Loan Classification			

Agreement Details (To be filled by borrowers of External Commercial Borrowings)

Part A: Basic Details															
ECB Title / Project															
Registration Number															
No. and Date of RBI approval (if applicable)															
Loan Key Number (allotted by RBI/ Govt.)															
Agreement Date (YYYY/MM/DD)								/				/			
Currency Name										Currency Code (SWIFT)					
Amount (in FC)										(For RBI Use)					
Guarantee Status						Guarantor (Name, Address, contact number etc.)									
(Use code as per Box 1)										Multi Currency Type					
↑															

Name and address of the Borrower (Block Letters)				Name and address of lender / foreign supplier / lesser (Block Letters)			
Contact Person's Name:				Country:			
Designation:				E-mail ID :			
Phone No. :							
Fax no. :							
E-mail ID :							
(For RBI DESACS use)				(For RBI DESACS use)			

Borrower's Category (Tick in appropriate box)				Lender's Category			
Public Sector Unit		Private Sector Unit					
Detailed category (tick below)				Multi-lateral Financial Institution			
Bank				Foreign Government (Bilateral Agency)			
NBFC Reg. No.				Export Credit Agency			
Financial Institution (Other than NBFC)				Indian Commercial Bank branch abroad			
Corporate				Other Commercial Bank			
NGOs engaged in micro finance activity				Supplier of Equipment			
Other (Specify)				Leasing Company			
				Foreign Collaborator / Foreign Equity Holder (Please provide details of foreign equity holding in the borrower company below)			
				International Capital Market			
				Other (Specify)			
Details of foreign equity holding of the lender in borrower company:				(b) Amount of paid-up equity			
(a) Share in paid-up equity of the borrower (%)							
Specify Authorised Dealer's Name, and bank code				Lender's Reference / IBRD No. (if it is a IBRD loan)			
Bank Code Part I:							
Part II:							
Fax :							
E-mail ID:							

<b>Part B: Other Details</b>							
ECB approval Scheme (Tick in appropriate Box)				Maturity Details			
Automatic Route				Effective Date of the Loan			
Approval Route				Last Date of Disbursement			
Approved by Govt.				Maturity Date (Last payment date)			
				Grace Period (Year/Month)		Y	Y
						M	M
				Economic Sector /Industry Code (See Box 3)			
Purpose of Borrowings Code (See box2)							
If Import, specify the Country of Import (if more than one country, attach details):							
Type of ECB							
Buyers' Credit				Suppliers' Credit			
Line of Credit				Export Credit from Bilateral Sources			
Commercial loan / Syndicated Loan (attach sheet for percentage distribution among lenders)				Securitized instruments - Bonds, CP, FRN etc.			

Financial Lease										Others (Specify)														
Refinancing of old ECBs: Reg No. of the old ECB																								
Approval No.					Date:					Amount refinanced:					Reason:									
Hedging risks using					Interest rate swap					Currency swap					Others (specify)									
<b>Part C: Schedule of transactions</b>																								
Interest Payment Schedule:																								
First Payment Date										Number of Payments in a Year														
Fixed Rate																								
Floating Rate: Base										Margin					Cap Rate:					Floor Rate:				
<b>Schedule of Draw Down</b>																								
Tranche No	Date (YYYY/MM/DD) (Please see note below)	Currency	Amount	If more than one equal installments																				
				Total Number of draws	No. of draws in a calendar year																			
<p>Note: 1. In the case of <b>import</b> of goods or services, date of import may be furnished against date of draw down.  2. In the case of <b>financial lease</b> date of acquisition (import) of the goods is to be mentioned as date of draw down.  3. In the case of <b>securitised instruments</b>, date of issue may be shown as date of draw down  4. In case more than equal draw down transactions are shown in a row above, date of first transaction to be mentioned.</p>																								
<b>Principal Repayment Schedule</b>																								
Date (YYYY/MM/DD) (First repayment date)	Currency	Amount in FC in each transaction	If more than one equal installments		Annuity Rate (if annuity payment)																			
			Number of installments	No. of payments in a calendar year																				
Please tick in appropriate Boxes if those options are there in the loan agreement :		Call Option :	Percent of Debt		Put Option	Percent of Debt																		
Can be executed after date (s)			/	/		/	/																	
<p>Note: In the case of annuity payments, please indicate each equal installment of principal and interest amount with rate.  In the case of principal repayment using a percentage profile, percentages may also be indicated.</p>																								
Penal Interest for late payment			Fixed	% per annum or Base :		Margin:																		
Commitment Charges			% per annum of :		% of Undrawn Amount																			
<b>Other Charges</b>																								
Nature of Charge (Specify)	Expected Date of Payment	Currency	Amount	In case of many equal payments																				
				No. of payments in a year	Total number of payments																			

<b>PART D : ECB availed in the current &amp; previous three financial years-(not applicable for the first time borrower)</b>					
Year	Registration No.	Currency	Loan Amount	Amount disbursed	Amount outstanding*

\* net of repayments, if any, on the date of application.

We hereby certify that the particulars given above are true and correct to the best of our knowledge and belief. No material information has been withheld and / or misrepresented.

Place : _____ Date : _____	Stamp	_____
		(Signature of the Authorised Official of the Company) Name : _____ Designation : _____
	Stamp	_____
		(Signature of Company Secretary / Chartered Accountant) Name : _____

[For use of Authorised Dealer]

We certify that the borrower is our customer and the particulars given in this form are true and correct to the best of our knowledge and belief. Furthermore, the ECB is in compliance with ECB guidelines.

Place : _____ Date : _____	Stamp	_____
		(Signature of Authorised Official) Name : _____ Designation : _____ Name of the bank/branch _____ Bank Code : _____

<b>BOX 1: Guarantee Status Code</b>		
Sr. No.	Code	Description
1	GG	Govt. of India guarantee.
	CG	Public Sector guarantee
2	PB	Public Sector Bank Guarantee.
3	FI	Financial Institution Guarantee.
4	MB	Multilateral /Bilateral Institution Guarantee.
5	PG	Private Bank Guarantee
6	PS	Private Sector Guarantee
7	MS	Mortgage of Assets / Security
8	OG	Other Guarantee
9	NN	Not Guaranteed

<b>BOX 2: Purpose of Borrowings Code</b>		
Sr. No.	Code	Description
1	IC	Import of capital goods
2	RL	Local sourcing of capital goods (Rupee expenditure)
3	SL	On-lending or sub- lending
4	RP	Repayment of earlier ECB
5	NP	New project
6	ME	Modernisation/Expansion of existing units
7	PW	Power
8	TL	Telecommunication
9	RW	Railways
10	RD	Roads
11	PT	Ports
12	IS	Industrial parks
13	UI	Urban infrastructure
14	OI	Overseas investment in JV/WOS
15	DI	PSU Disinvestment
16	TS	Textile/Steel Restructuring Package
17	MF	Micro finance activity
18	OT	Others (Pl. specify)

<b>BOX 3 : Industry codes to be used</b>		
Industry Group Name	Industry Description	Code
PLANTATIONS	TEA	111
	COFFEE	112
	RUBBER	113
	OTHERS	119
MINING	COAL	211
	METAL	212
	OTHERS	219
PETROLEUM & PERTOLEUM PRODUCTS		300
MANUFACTURING		
AGRICULTURAL PRODUCTS (400)	FOOD	411
	BEVERAGES	412
	SUGAR	413
	CIGARETTES & TOBACCO	414
	BREWERIES & DISTILLERIES	415
	OTHERS	419
TEXTILE PRODUCTS (420)	COTTON TEXTILE	421
	JUTE & COIR GOODS	422
	SILK & RAYON	423
	OTHER TEXTILE	429
TRANSPORT EQUIPMENT (430)	AUTOMOBILES	431
	AUTO ACCESSORIES & PARTS	432
	SHIP BUILDING EQUIPMENTS & STORES	433
	RAILWAY EQUIPMENT & STORES	434
	OTHERS	439
MACHINERY & TOOLS (440)	TEXTILE MACHINERY	441
	AGRICULTURAL MACHINERY	442
	MACHINE TOOLS	443
	OTHERS	449
METAL & METAL PRODUCTS (450)	FERROUS (IRON & STEEL)	451
	NON-FERROUS	452
	SPECIAL ALLOYS	453
	OTHERS	459
ELECTRICAL, ELECTRONIC GOODS & MACHINERY (460)	ELECTRICAL GOODS	461
	CABLES	462
	COMPUTER HARDWARE & COMPUTER BASED SYSTEMS	463
	ELECTRONIC VALVES, TUBES & OTHERS	464
	OTHERS	469
CHEMICALS & ALLIED PRODUCTS (470)	FERTILIZERS	471
	DYES & DYES STUFF	472
	MEDICINES & PHARMACEUTICALS	473
	PAINTS & WARNISHING	474
	SOAPS, DETERGENTS, SHAMPOOS, SHAVING PRODUCT	475
	OTHERS	479
OTHERS of Manufacturing (480)	CEMENT	481
	OTHER BUILDING MATERIALS	482
	LEATHER & LEATHER PRODUCTS	483
	WOOD PRODUCTS	484

	RUBBER GOODS	485
	PAPER & PAPER PRODUCTS	486
	TYPEWRITERS & OTHER OFFICE EQUIPMENT	487
	PRINTING & PUBLISHING	488
	MISCELLANEOUS	489
TRADING		500
CONSTRUCTION & TURN KEY PROJECTS		600
TRANSPORT		700
UTILITIES (800)	POWER GENERATION, TRANSMISSION & DISTRIBUTION	811
	OTHERS	812
BANKING SECTOR		888
SERVICES		900
TELECOMMUNICATION SERVICES		911
SOFTWARE DEVELOPMENT SERVICES		912
	TECHNICAL ENGINEERING & CONSULTANCY SERVICES	913
	TOURS & TRAVEL SERVICES	914
	COLD STORAGE, CANNING & WAREHOUSING SERVICES	915
	MEDIA ADVERTISING & ENTERTAINMENT SERVICES	916
FINANCIAL SERVICES		917
TRANSPORT SERVICES		919
OTHERS (NOT CLASSIFIED ELSEWHERE)		999